

ITEM NO.30

REGISTRAR COURT. 1

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Transfer Petition(s)(Civil) No(s). 776/2023

PRANSHI SHARMA

Petitioner(s)

VERSUS

SHSHANK SHARMA

Respondent(s)

Date : 27-07-2023 This petition was called on for hearing today.

For Petitioner(s)

Ms. Kumkum Mandhanya, Adv.  
Ms. Saumya Dwivedi, Adv.  
Ms. Simranjeet Kaur, Adv.  
Mr. Sunklan Porwal, Adv.  
Ms. Preeti Singh, AOR

For Respondent(s)

Mr. Lalit Kumar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Sole respondent has filed counter affidavit.

Registry to process the matter for listing before the  
Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY  
Registrar